## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

: TCP/33/2016

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: C.M. Rajendran & another

NAME OF THE RESPONDENT(S)

: Kovai Call Taxi Private Limited & 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. Sathyaganeth

Counsel for R3

1. Hughy

S. ManoTkomor

( For B. Dharacot)

Counsel for Politiones

**ORDER** 

Shri B Dhanaraj, counsel for petitioner present. Shri S Sathyaganesh, proxy representing counsel for R3 present. Counsel for R1, R2, R4 to R6 absent. Counsel for R3 prayed time submitting that senior counsel could not attend the Tribunal today. Time extended at request for submitting final arguments. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)